

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3604**  
TO BE ANSWERED ON 10.12.2019

**EQUALITY TOWNSHIPS**

**3604. SHRI RAVIKUMAR D.:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has any plan to set up townships on the lines of the 'Periyar Memorial Equality Townships' set up in Tamil Nadu for eradicating untouchability and if so, the details thereof; and
- (b) whether the Government has any plan to set up common crematoriums and if so, the details thereof?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

- (a) and (b):** Development of such townships, including those on the lines of 'Periyar Memorial Equality Townships', and common crematoriums come under the domain of the State Government. The Central Government has no plan to set up such township or common crematoriums.

\*\*\*\*